

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Appeal No. 122 of 2006**

Dated : July 24 , 2007

Present:

Hon'ble Mr.Justice Anil Dev Singh, Chairperson  
Hon'ble Mr. A.A. Khan, Technical Member

EID Parry (India) Limited -Appellant(s)  
V/s.  
Tamil Nadu Electricity Regulatory Commission & Anr. -Respondent(s)

Counsel for the Appellant(s) : Mr. G. Prabhakar

Counsel for the Respondent(s) : none

**ORDER**

This appeal is covered by the decision rendered in appeal nos. 106,120,121,123 and 124 of 2006 dated May 18, 2007. Accordingly, the appeal is disposed of in terms of our order dated May 18, 2007 in the aforesaid appeals.

( A.A. Khan)  
Technical Member

(Anil Dev Singh)  
Chairperson